Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 253 of 2015

Dated : 20th July, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Power Grid Corporation of India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. R.B.Sharma for R-16
Mr. Radeep Misra
Mr. Manoj Kr. Sharma for R-11 to R-13

O R D E R

Let Appeal No.47 of 2016 be tagged with Appeal No.253 of 2015. All the respondents in spite of being duly served, except Respondent No.16 BSES Rajdhani Power Ltd., have preferred not to file counter affidavit/reply. Respondent No.16 has already filed its reply.

Post this matter under Column 'pleadings incomplete' on ***26th August, 2016***.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt